

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTH ZONE, CHENNAI**

Original OA No. 22 of 2024 (SZ)

Original Application No. 565 of 2023 (PB)

Between:

New item titled "Snow-like Chemical foam haunts"
Appearing in Express News Service dated 08.09.2023.Appellants

And

Telangana State Pollution Control
Board and OrsRespondent(s)

REPORT FILED BY THE HMWSSB (RESPONDENT No. R1)

Mrs. H. YASMEEN ALI,

H. Yasmeen Ali

COUNSEL FOR THE R1 RESPONDENT

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**BEFORE THE NATIONAL GREEN TRIBUNAL,
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Between:

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REPORT FILED BY THE HMWSSB

The Hon'ble National Green Tribunal, OA. No. 565 of 2023 (PB),
News Item titled "Snow like Chemical Foam Haunts" Appearing Express
News Service dated 08.09.2023. (HMWSSB --Respondent ---) Order dated
26.09.2023 as follows:

"..... This O.A. has been registered on the basis of the News item titled "Snow-like Chemical foam haunts" published in Express News Service dated 08.09.2023. As per the news report snow-like chemical foam has appeared in residential area in Kakatpully as frequent phenomena. As per the view expressed in the news report, root cause of the foaming is pollution of Pariki Cheruvu Lake which joins the Kukatpally Nala that drains into Hussain Sagar Lake.


Chief General Manager (Engg.)
Project Construction Circle-I,
H.M.W.S.S.B., Khairatabad, Hyderabad.

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..... Meanwhile, let notice be issued to Hyderabad Metro Water Supply, through its Secretary and Sewerage Board and Greater Hyderabad Municipal Corporation through its Commissioner. They are directed to file their report within a period of 8 weeks".

2. With regard to the above references cited, Telangana State Pollution Control Board reported that, one major drain carrying domestic sewage joins the Lake from upstream i.e., Lenin Nagar, Uma Devi Nagar, Chandra Nagar, Babani Nagar and Prakasham Panthulu Nagar etc, small sewage drains from colonies located towards north and west side also joining the Lake.

With regard to this, it is to submit that the proposed Pariki Cheruvu STP is designed for the flows from all the drains/Nala from Guru Govind Nagar, Mahadevpur Colony, Chandra Nagar, Indira Nagar, HAL Colony, Kaiser Nagar, Sunderao Nagar, Lenin Nagar, Uma Devi Nagar, Babani Nagar and Prakasham Panthulu Nagar etc.

3. TSPCB has filed the Report that drains carrying domestic wastage joins the Lake from upstream areas namely Lenin Nagar, Umadevi Nagar, Chandanagar etc and small drains from colonies joins the above Lake.


Chief General Manager (Engg.)
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H.M.W.S.S.B., Khairatabad, Hyderabad.

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The above problem of over flowing of drains would be taken care by the proposed STP (28 MLD Capacity) being constructed near the Pariki Cheruvu.

4. HMWSSB has prepared in 2020 a Comprehensive Sewerage Master Plan through a reputed firm, M/s. Shah Technical Consultants for an area 1451 Sq. Kms for the entire twin cities of Hyderabad and Secunderabad upto ORR for total cost of Rs. 17,000 crores (approx.), dividing into (10) Ten Areas.

As per the Comprehensive Sewerage Master Plan prepared by M/s. Shah Technical Consultant, the drains/Nalas are covered under Pariki Cheruvu STP with 28 MLD Capacity located at Moosapet Village, Kukatpally Mandal, Medchal-Malkajgiri District, Telangana and the same will be treated which are flowing from the upstream (listed above at Para No.2).

5. The Sewage Treatment Plant of 28 MLD Capacity on the upstream of Pariki Cheruvu Lake is under construction to treat the sewage flow from the above mentioned colonies and the treated water will be let out into Pariki Cheruvu Lake.



Chief General Manager (Engg.)
Project Construction Circle-I,
H.M.W.S.S.B., Khairatabad, Hyderabad.

(4)

It is also to submit that, Sewage Treatment Plant construction work at Pariki Cheruvu is stopped due to Hon'ble High Court of Telangana's Stay in WP No. 28313 of 2021 dated 16.11.2021 and the work stopped from 08.04.2022 (a copy of the order is enclosed for ready reference as Annexure) and the case is pending before the Hon'ble High Court for the State of Telangana for adjudication.

6. That as and when the courts stay is vacated and directions from Hon'ble High Court to restart the work, STP construction activities will be resumed and can be completed within 20 Months from the date of restart.

7. This is the submission of the Report before the Hon'ble National Green Tribunal.

Date: January, 2024
Place: Hyderabad.



Inspection Team
Chief General Manager (Engg),
Project Construction Circle- I,
HMWSSB, Hyderabad.
Chief General Manager (Engg.)
Project Construction Circle-I,
H.M.W.S.S.B., Khairatabad, Hyderabad.

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IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TUESDAY, THE SIXTEENTH DAY OF NOVEMBER TWO THOUSAND AND TWENTY ONE 16.11.2021

:PRESENT:
THE HONOURABLE SRI JUSTICE T.VINOD KUMAR

IA No. 1 OF 2021

IN

WP NO: 28313 OF 2021

Between:

1. Chinthapatla Hanumantha Rao, S/o.Ch.Venkaiah occ. Business, R/o.H.No.5-3-113, Kukatpally village and mandal Medchal Malkajgiri district represented by GPA Holder Ch.Anil Kumar S/o.Ch.Hanumantha Rao, Occ. Business, Villa No.37, Devi Stana Venkatrao Nagar, Kukatpally, Hyderabad.
2. Chinthapatla Jamuna, W/o.late Chinthapatla Padma Rao.

...Petitioners

(Petitioners in WP 28313 OF 2021
on the file of High Court)

AND

1. The State of Telangana, Rep. by its Principal Secretary, Municipal Administration and Urban Development Department, Secretariat, Hyderabad.
2. The District Collector, Medchal Malkajgiri district At Keesara
3. The Revenue Divisional Officer, Malkajgiri division, Medchal Malkajgiri district.
4. The Tahsildar, Kukatpally mandal Medchal Malkajgiri district.
5. The Hyderabad Metropolitan Water Supplies and Sewerage Board, Hyderabad, rep. by its Vice-Chairman and Managing Director Khairathabad, Hyderabad.
6. The Mega Engineering and Infrastructures Pvt. Ltd, S-2 Balanagar, Techno Crates Industrial Estates, Andhra Bank Road, Hyderabad, represented by its Managing Director.

...Respondents

(Respondents in-do-)

Counsel for the Petitioners : Sri A PRABHAKAR RAO
Counsel for the Respondent No.1: GP FOR MCPL ADMN URBAN DEV
Counsel for the Respondent Nos.2 to 4 : GP for Revenue
Counsel for the Respondent No.5 : Sri T. Sudhakar Reddy

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the respondents not to construct STP plant in the lands of the petitioner i.e., in Sy.No. 190/1, to an extent of Ac.5.00 gts, which is covered by basement with wooden gate, situated at Moosapet village, Kukatpally mandal, Medchal Malkajgiri district, pending disposal of WP No. 28313 of 2021, on the file of the High Court.

The court while directing issue of notice to the Respondents herein to show cause as to why this application should not be complied with, made the following.(The receipt of this order will be deemed to be the receipt of notice in the case).

ORDER:

Written instructions dated 12.11.2021 on behalf of respondent No.5 is placed on record. However, a perusal of the said written instructions would indicate that, while the respondents claim that they are proceeding with the construction of sewerage plant in Sy. No.336 only, but the same does not address the contention of the petitioner that the said Sy. No.336 is situated on the south west of the tank, while Sy. No.190 of the petitioner is on the south east of the tank and more so the said Sy. No.336 where the respondents claim to be constructing the sewerage plant is behind the Sy. No.183 and near the bund of the tank. Thus, the written instructions do not provide any clarity as to the claim being made by the respondents.

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In view of the above, pending further orders, there shall be interim direction not to undertake any construction of STP in the lands of the petitioner in Sy. Nos.189/1, 190/1 of Moosapet village, Kukatpally Mandal, Medchal Malkajgiri District.

//TRUE COPY//

SD/- I.NAGA LAKSHMI
ASSISTANT REGISTRAR

SECTION OFFICER

To,

1. The Principal Secretary, Municipal Administration and Urban Development Department, State of Telangana, Secretariat, Hyderabad. —
2. The District Collector, Medchal Malkajgiri district. At Keesara —
3. The Revenue Divisional Officer, Malkajgiri division Medchal Malkajgiri district.
4. The Tahsildar, Kukatpally mandal Medchal Malkajgiri district.
5. The Vice-Chairman and Managing Director, Hyderabad Metropolitan Water Supplies and Sewerage Board, Hyderabad, Khairathabad, Hyderabad. —
6. The Managing Director, Mega Engineering and Infrastructures Pvt. Ltd, S-2 Balanagar, Techno Crates Industrial Estates, Andhra Bank Road, Hyderabad.(1 to 6 By RPAD) —
7. One CC to SRI A PRABHAKAR RAO Advocate [OPUC] —
8. Two CCs to GP-FOR MCPL ADMN & URBAN DEV, High Court at Hyderabad. [OUT] —
9. Two CCs to GP FOR Revenue, High Court at Hyderabad. [OUT] —
10. One spare copy

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